

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURTS OF DISTRICT & SESSIONS JUDGE (SOUTH) & ADDITIONAL SESSIONS JUDGES, SOUTH DISTRICT, SAKET COURTS COMPLEX FOR JULY 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	302 IPC	304 IPC	ARMS ACT	304B IPC	364A IPC	TADA/POTA	MCOCA	SECTION 376 IPC	NDPS	State (FIR) Cases Under Electricity Act 2003	376(D) GANGRAPE	COMPLAINT CASE	SC/ST ACT	OTHER SESSIONS CASE	APPEALS	REVISIONS	363/365/366a/368/506	TRANSFER PETITION (CRIMINAL)	MISCELLANEOUS APPLICATION/CASES (CRIMINAL)	POCSO Act	Complaint Cases under Electricity Act 2003	Bonded Labor Act	Misc. Bail Applications	JJ Act	Misc. Application U/s 340 Cr.P.C.	308 IPC	SESSIONS COMMITTAL	EC ACT	BAIL MATTERS	MISC./COMPLAINT CASES	Drugs and cosmetic act	306 IPC	TOTAL		
1	MS. POONAM A. BAMBA, DISTRICT & SESSIONS JUDGE (SOUTH)	12	0	1											17	1	9	4																		44
2	DR. SAURABH KULSHRESHTHA, ASJ-01 (POCSO)	6			2				13						1	2	3				405		1		3						5					441
3	SH. SUDESH KUMAR-II, ASJ-02	65	7	27	2									40	217	94	69			3												1	10		535	
4	MS. SUNENA SHARMA, ASJ-03	74	6	29	3			3	2						199	120	67		2													7		512		
5	SH. SANJEEV KUMAR, ASJ-04 (POCSO)	7			1				3							7	4				225									1				248		
SPECIAL FAST TRACK COURT																																				
6	SH. HARISH DUDANI, ASJ (Special Fast Track Court)			0					177			31			0	3	3																			214
NDPS ACT																																				
7	SH. RAJESH KUMAR SINGH	10		4						31		2			33	76	36																			192
ELECTRICITY COURT																																				
8	SH. SANJEEV KUMAR SINGH, ASJ (Electricity)										207														0											2220
	TOTAL=>	174	13	0	61	8	0	3	195	31	207	31	2	40	467	303	191	0	4	5	630	1	1	0	3	0	0	0	0	0	0	0	1	17	4406	

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF DISTRICT & SESSIONS JUDGE (SOUTH) AND ADDITIONAL DISTRICT & SESSIONS JUDGES (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR JULY 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	CIVIL SUITS	RCA (REGULAR CIVIL APPEAL)	MISC. CIVIL APPEALS	HOUSE TAX APPEALS	APPLICATION UNDER ARBITRATION & CONCILIATION ACT	MISCELLANEOUS APPLICATION	EXECUTION	DEPARTMENTAL ENQUIRY	APPEAL UNDER RTI ACT 2005	IDA	PROBATE ACT CASE	MENTAL HEALTH ACT	GUARDIANSHIP ACT CASES	LAND ACQUISITION CASES	TRADE MARK	Trust Act	APPEALS UNDER DRC ACT	PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPATION) Act	HINDU ADOPTION CASES	MCD APPEAL	TRANSFER PETITION (CIVIL)	REGULAR CIVIL CASES UNDER ELECTRICITY ACT 2003	Suits Under ESIC Act	ELECTION PETITION	MISCELLANEOUS PROBATE CASE (MPC)	REVOCAATION	COPYRIGHT ACT	SMA	CS (COMM)	OMP (COMM)	TOTAL		
SOUTH DISTRICT																																		
1	MS. POONAM A. BAMBA, DISTRICT & SESSIONS JUDGE (SOUTH)	40	8	0		2	7	11					4	8				17	1		5	7			0	1						3	114	
2	SH. SANJEEV KUMAR, ASJ-04 (POCSO)								1																								1	
3	SH. SANJEEV KUMAR SINGH, ASJ (Electricity)																						8										8	
4	SH. MUNISH MARKAN, ADJ-01	834	74	15		47	25	258	3			1																					1257	
5	SH. NIKHIL CHOPRA, ADJ-02	341	17	5		16	49	210				178		2	74	82											3	4					981	
6	Ms. VINEETA GOYAL, ADJ-03	803	41	7		22	40	353																						39	3		1308	
7	MS. PRIYA MAHENDRA, ADJ-04	868	37	6		34	20	342																									1307	
8	MS. JYOTI KLER, ADJ-05	873	15	3		32	48	375								1																	1347	
	TOTAL->	3759	192	36	0	153	189	1549	4	0	0	179	4	10	74	83	0	17	1	0	5	7	8	0	1	3	4	0	0	39	6	6323		

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

STATEMENT SHOWING JUDGEWISE / CATEGORYWISE PENDENCY IN THE COURT OF CJ / ARCS (SOUTH) SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF JULY 2019

SOUTH DISTRICT		S.NO.	NAME OF THE JUCIAL OFFICER	DESIGNATION	Bal.	EVICTION PETITIONS UNDER DELHI RENT CONTROL ACT	APPLICATIONS U/S 27 OF DRCA	U/s 44/45 OF DRCA	Rent Misc.	APPEALS AGAINST MISCELLANEOUS ORDER	APPEAL AGAINST FINAL/TRIAL ORDERS/DECREE	APPEALS UNDER ESIC ACT	SMALL CAUSE SUITS	PETITIONS FOR INSOLVENCY	EXECUTION	MUSLIM ACT CASES	SUCCESSIONS	EXECUTION MISCELLANEOUS	OTHERS (Misc. Cases / CIVIL Misc.)	Deposit of Rent (Misc.)	DEPARTMENTAL ENQUIRY	DOMESTIC VOILENCE	PETITION FOR GUARDIAN SHIP	TOTAL
Bal.	Bal.																							
1	MS. TYAGITA SINGH		Sr. CJ-cum-RC		662	48			10	5	12	6			82				92					917
2	MS. MONA TARDI KERKETTA		JSCC-cum-ASCJ-cum-GAURDIANSHIP JUDGE		657					4	9	3	0	8	133				50		0	13	877	
3	SH. SACHIN SANGWAN		ACJ-cum-CCJ-cum-ARC		379	165	57								76		138						815	
4	SH. VIVEK KUMAR AGARWAL		CIVIL JUDGE-01		691										174			1	61				927	
	TOTAL=>				2389	213	57	0	10	9	21	9	0	8	465	0	138	1	203	0	0	0	13	3536

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE EVENING COURT OF SOUTH DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF JULY 2019

S.NO.	NAME OF JUDICIAL OFFICER	Kalandra	M. V. Act	NBT Challans	TOTAL
<u>SOUTH DISTRICT</u>					
1	PRESIDED OVER BY DUTY MAGISTRATE (Evening Court)	64	0	183	247
	TOTAL=>	64	0	183	247

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURT

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF PRESIDING OFFICER-
MOTOR ACCIDENT CLAIMS TRIBUNALS (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF JULY 2019**

S.NO.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	DAMAGE OF PROPERTY	EXECUTIONS	A.I.R./DAR	M / MISC.	TOTAL
SOUTH DISTRICT								
1	Sh. SAMEER BAJPAL, PO-MACT	168	173	4	82	332	0	759
	TOTAL=>	168	173	4	82	332	0	759

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL
STATEMENT RECEIVED FROM THE CONCERNED COURTS**